



GOVERNMENT OF ARUNACHAL PRADESH  
OFFICE OF THE DISTRICT MAGISTRATE  
ITANAGAR CAPITAL REGION: ITANAGAR

DM

No.DM/ICR/DDMA-01/2020

Dated Itanagar the 1<sup>st</sup> June'2020

ORDER

In compliance with the order of the Ministry of Home Affairs, Govt. of India vide No.40-3/2020-DM-I(A) Dated 30<sup>th</sup> May'2020, the promulgation of 144 CrPC is hereby extended upto 30<sup>th</sup> June'2020 from 9 PM to 5 AM.

All other terms and conditions issued by this office vide earlier order of even No. Dated 5<sup>th</sup> May'2020 shall remain unchanged.

The Superintendent of Police and all the Magistrates are required to implement the order in letter and spirit throughout the administrative area of Itanagar Capital Region as directed by the MHA, Govt. of India.

Issued under my hand and seal on this day of 1<sup>st</sup> June'2020.

Sd/-

(Komkar Dulom)

District Magistrate

Itanagar Capital Region

Itanagar

Itanagar Dated 1<sup>st</sup> June'2020

Memo No.DM/CR/DDMA-01/2020

Copy for information to:-

1. The Secretary to Hon'ble Governor, Govt. of Arunachal Pradesh.
2. The Secretary to HCM, Arunachal Pradesh, Itanagar.
3. The PS/SPA to all Hon'ble Ministers, Govt. of Arunachal Pradesh.
4. The PS/SPA to all the Hon'ble MLAs, GoAP, Itanagar.
5. The Under Secretary to the Chief Secretary, Govt. of AP, Itanagar.
6. The PS to all Principal Secretaries/Commissioners/Secretaries, GoAP, Itanagar.
7. The PS to the D.G.P, AP, Itanagar.
8. All the Secretaries/HoDs, AP Civil Secretariat, Govt. of AP.
9. All the Directors, Govt. of AP, Itanagar/Naharlagun.

Copy for necessary action to:-

1. The Superintendent of Police, Itanagar.
2. The ADM cum CEO, Itanagar.
3. The Director, IPR, Govt. of AP, Naharlagun with a request to publish the same as advertisement items in all local newspapers.
4. All Executive Magistrates, ICR.
5. The Director, AIR, Itanagar to broadcast in local dialect / Languages the contents of the order.
6. The SDPO, Itanagar/Naharlagun.
7. The DIPRO, Capital.
8. The OC PS, Itanagar/Naharlagun/Nirjuli and Banderdewa.
9. LO to DC, ICR.
10. The President/Secretary, Arunachal Chamber of Commerce & Industries (ACCI).
11. The Bazar Secretary, Itanagar/Naharlagun/Nirjuli/Banderdewa.
12. The President, All Arunachal Pradesh Public Transport Federation (AAPPTF).
13. All other concern.
14. Office Copy.

DIPR

(Komkar Dulom)

District Magistrate

Itanagar Capital Region

Itanagar